

**CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH**

ORIGINAL APPLICATION NO.170/00352/2020

DATED THIS THE 20TH DAY OF AUGUST, 2020

CORAM:

HON'BLE SHRI SURESH KUMAR MONGA, MEMBER (J)
(On video conference from Central Administrative Tribunal, Bangalore Bench, Bangalore)

HON'BLE SHRI RAKESH KUMAR GUPTA, MEMBER (A)
(On video conference from his residence at New Delhi)

Dr. K.R. Durgadas,
S/o K. Ramappa,
Aged 64 years,
Working as Project Director,
Center of Excellence for Studies
in Classical Kannada,
(CESCK)
Central Institute of Indian Languages (CIIL)
Manasagangotri,
Mysuru 570 006
R/at No. 76, 'D' Block,
Vijayanagar, 3rd Stage,
Mysuru 570 017

....Applicant

(By Advocate Shri H. Mohan Kumar- through video conference)

Vs.

1. The Union of India,
Represented by Secretary,
Ministry of Human Resources Development,
Department of Secondary and
Higher Education, (Languages Division)
'C' wing, Shastri Bhavan,
New Delhi 110 001

2. The Director,
Central Institute of Indian Languages
(CIIL) Manasa Gangotri,
Hunsur Road,
Mysuru 570 006

.....Respondents

OR D E R (ORAL)**PER: SURESH KUMAR MONGA, MEMBER (J)**

After arguing the matter for some time, learned counsel for the applicant wishes to withdraw the present Original Application with liberty to file a fresh one enabling him to challenge the order dated 18.08.2020 vide which the applicant has been relieved from the post of Project Director.

2. The Original Application is dismissed as withdrawn with liberty as aforesaid.

**(RAKESH KUMAR GUPTA)
MEMBER (A)**

**(SURESH KUMAR MONGA)
MEMBER (J)**

/ksk/